

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

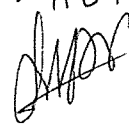
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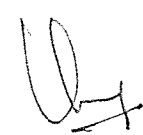
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2018
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : G.V.RAVIKUMAR
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICE LTD
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1] S.V. PRAYIN RATHINAM & CIBI VISHNU - FOR PROPOSED APPLICANT
G.V. RAVIKUMAR


2] Senior Advocate
Sathish Prasanna
Ass. by Mohammed Umarik
for Deepa Mariappan
Counsel for Applicant


3] Ashish Jain Doria
for Suleena & Suleena
Counsel for Financial Creditor
Ashish

(28)

MA/356/2018 IN CP/634/IB/2017

ORDER

Senior counsel for Applicant present. Senior counsel for proposed Applicant present. Counsel for Financial Creditor present. Heard the submissions made by the counsels. **Order is reserved.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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